स्टेशन		चालू होने की तारीख	स्टेशन		चालू होने की तारीख	
33.	मुरना	26-9-87	34.	मंडीदीप	31-3-90	
35.	नागदा	2 9-8- 90	36.	नरसिंहपुर	2 9- 3-92	
37.	श्रोबेदुल्लागंज	2-12-92	38.	पन्ना	30-3-92	
39.	पीठमँपुर	26-3-90	40.	रायपुर	14-3-78	
41.	राजनंदगांव	28-7-89	42.	रीवां	19-4-87	
43.	राजगढ़	27-3-92	44.	रतलाम	20-1-90	
45.	रायगढ़	29-9- 87	46.	रायसेन	24-3-90	
47.	सतना	28-6-87	48.	सिहोर	14-4-88	
49.	सिउ नी	14-2-87	50.	सानावाड	22-7-9	
51.	श्राजापुर	26-3-92	52.	शहडोल	24-9-9	
53.	शिवपुरी	10-4-91	54.	सिंगरोली	26-3-92	
5 5 .	सीधीँ	29-3-92	5 6.	टीकमगढ़	28-3-9	
57.	ভর্তন	14-3-78	58.	विदिशा	14-7-8	
59.	खजुराहो	18-6-92	60 .	कोरबा	16-6-9	
61.	भ्रस्टा	10-5-92	6 2 .	बड़नगर	" 9 - 2- 93	
63.	कुम्हा री	12-4-92				

Distribution of Power from Central

Power Units

*457. SYED SIBTEY RAZI: Will the Minister of POWER be pleasel to state:

(a) whether some States and Union Territories have requested for the distribution of power from the Central Power Units;

(b) if so, what are the names of these States and Union Territories;

(c) whether Government have ta ken any action on these requests; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF POWER (SHRI N. K. P. SALVE): (a) to (d) The power from Central Generating Stations is distributed among various States. The allocation of power from the Central Generating Stations is made to the States on the basis of the formulae approved. Various States have been representing from time to time for revision of the formulae so as to increase their share in the power allocated to them from the Central Generating Stations. The present formulae have been in force for quite sometime and by and large the States have found them acceptable. There is, at present, proposal to revise the formulae.

The open distance of a

Power Defiicit by the end of Eighth Five Year Plan

*458 SHRI PARMESHWAR KUMAR AGARWALIA: Will the Minister of POWER be pleased to state:

(a) whether Governments atten, tion has been drawn to the observation made in the recent National Convention of Institution of Eng. ineers anticipating major power de flcit by the end of the Eighth Five Year Plan period;

(b) if so, what is Government's reaction thereto;

(c) what would be the power de ficit by them; and

(d) what is the manner hi which Government propose to meet this power deficit?

THE MINISTER OF POWER (SHRI N. K. P. SALVE): (a) to (d) The Government is aware that a national convention of Institution of Engineers was held on the 29th and 30th January, 1993 in New Delhi, where anticipated power shortage by the end of the VIII Five Year Plan was also considered. The Government is also aware that on completion of the capacity addition prog. ramme of 30537.7 MW during the VIII Plan, the anticipated power supply position in the terminal year of the plan viz. 1996-97 will be as follows:—

Peak (MW) Energy (Mkwh)

•		. 73656	416274
•		. 58403	378626
•			37648
•	•	20.7	9.0
	•	• •	·

A number of measures are being taken to meet the anticipated situation, which, interalia, include—imp-l-oved arrangements for transfer of electric power between regions, ren. novation and modernisation of the existing plants, improving plant load factor and plant availability of thermal and hydro plants respectively. reduction in transmission and distribution losses, conservation of energy and encouraging private investment in the power sector.

Release of Imponded D.A.

*459. SHRI V. RAJAN CHELLAPPA: Will the Minister of FINANCE be pleased to state:

(a) since when the D.A. is being impounded in respect of those who are getting a basic pay above Rs. 3,500l- and how much D.A. has accrued *to* them; (b) what are the reasons for impounding the DA.;

(c) what is the account in which it is being credited;

(d) whether the interest is paid on those amounts at par with P.F. account, if so, from which date; and

(e) whether the employees will be allowed to withdraw the amount from the impounded DA.; if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY): (a) to (e) The additional instalments of dearness allowance due to employees drawing pay ab ove Rs. 3500 p.m. are being credi provident ted to their respective accounts w.e.f. 1.7.1990 with a fund minimising the immediate view to outgo from the Consolidated cash of India. The employees Eund are paid interest on this amount and can draw advances ior make withdrawals from their provident fund in accordance with the prescribed rules.

World Bank concern over Non-Utilisation of its Aid

*460. SHRI RAMACHANDRAN PILLAI:

SHRI M. A. BABY:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the World Bank officials have expressed concern over non.utilisation

of World Bank assistance to the country;

(b) whether the Managing Director of World Bank took up the issue during his visit to the country recently; and

(c) if so, what are the details thereof?